

Government's move to outsource defence-related production to private sector

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I rise to raise a similar issue. Privatization and selling out our national assets has become the hallmark of the present Government's policy. And, unfortunately, this policy is being pursued while chanting nationalistic slogan.

I would like to draw the attention of this august House to another issue which indicates that the Government is not only selling out, but also indulging in destructive exercise by destroying the manufacturing capability of the country in respect of Defence production. It is the Government publication which was in public domain indicates that 75 per cent of all our Defence requirements are being received through indigenous production. I am quoting from a publication of the Department of Defence production. But, despite that, some disastrous decision is being taken by the Government. Sir, the Government has decided that out of the total 273 products produced by Ordnance Factories, 182 products are being taken away to be outsourced by private players and already 200 licences have been given to them. Sir, this will lead to, at least, seven Ordnance Factories become jobless and another 14 Ordnance Factories become redundant to the tune of 50 per cent of their capacity. What national interest is being served by destroying our manufacturing capability in the country? On the other hand, products from the Defence PSUs, which are also being delivered to our armed forces — it is one of the biggest armed forces in the world — are taken away from them and being outsourced through private sector and foreign company joint venture with no provision of transfer of technology! The Defence Procurement Policy says that we have to get the cutting edge technology. Publicity made that all fighter aircrafts would be assembled in India by TATA in collaboration with Lockheed Martin. Similarly, the Reliance and Dassault Aviation are going to make aircrafts through joint venture. They are doing only assembling part; there is no technology transfer, which is a disaster putting public sector HAL to redundancy. The BEML, which is a maharatna Defence PSUs, is being targetted for outright privatisation.

MR. DEPUTY CHAIRMAN: Okay.

SHRI TAPAN KUMAR SEN: So, destroying our Ordnance factories and destroying our Defence PSUs is thoroughly anti-national. Unfortunately, the biggest joke of the day is that this is being processed in the name of Make in India ...*(Interruptions)*..

MR. DEPUTY CHAIRMAN: Shri Vijayasai Reddy. ...*(Interruptions)*..

SHRI ANAND SHARMA (Himachal Pradesh): Sir, this has to be discussed. The Government must accept this. We have a serious situation concerning defence

[Shri Anand Sharma]

on both the fronts, and, then, we have this thing happening. No country has given up its indigenous ammunition and spares making capacity, which the Indian Defence PSUs have been doing. Now, you are taking out products from them, instead of placing orders on them. Disinvestment and privatisation is a much larger issue. It will prove to be one of the biggest scams of this Government ...*(Interruptions)*...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the mention made by the hon. Member.

SHRI C. P. NARAYANAN (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

SHRI T.K.S. ELANGO VAN (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI B. K. HARIPRASAD (Karnataka): Sir, I also associate myself with the mention made by the hon. Member.

श्री अली अनवर अंसारी (बिहार): उपसभापति जी, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री रवि प्रकाश वर्मा (उत्तर प्रदेश): उपसभापति जी, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री नीरज शेखर (उत्तर प्रदेश): उपसभापति जी, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we also associate ourselves with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri Vijayasai Reddy. ...*(Interruptions)*... Mr. Vijaysai Reddy, you start speaking.

**Serious concern over increasing drug menace in
Andhra Pradesh and Telangana**

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I am very sure that the entire House would agree with me when I say that no parent in India would ever